Sl. No.	Business	Time Allotted
	Educational Institutions (Reservation in Teachers' Cadre) Ordinance, 2019 (No. 13 of 2019) promulgated by the President on the 7th of March, 2019, admitted in the names of Shri D. Raja, Shri Binoy Viswam and Shri Elamaram Kareem.	
16.	Consideration and passing of the Central Educational Institutions (Reservation in Teachers' Cadre) Bill, 2019, after it is passed by Lok Sabha- to replace an Ordinance.	Four Hours (To be discussed together)
	...*(Interruptions)*...	
17.	Consideration and passing of the Dentists (Amendment) Bill, 2019, after it is passed by Lok Sabha.	Two Hours
18.	Statutory Resolution seeking disapproval of the Special Economic Zones (Amendment) Ordinance, 2019 (No. 12 of 2019) promulgated by the President on the 2nd of March, 2019, admitted in the names of Shri D. Raja, Shri Binoy Viswam and Shri Elamaram Kareem.	
19.	Consideration and passing of the Special Economic Zones (Amendment) Bill, 2019, as passed by Lok Sabha - to replace an Ordinance.	Three Hours (To be discussed together)

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Situation arising out of climate change and the steps taken by the Government in regard thered to.

MR. DEPUTY CHAIRMAN: Now, Calling Attention to the matter of urgent public importance. Shri Rewati Raman Singh to call the attention of the Minister.

श्री रेवती रमन सिंह (उत्तर प्रदेश): महोदय, मैं माननीय पर्यावरण, वन और जलवायु मंत्री का ध्यान देश में जलवायु परिवर्तन से उत्पन्न स्थिति और इस संबंध में सरकार द्वारा उठाए गए कदमों की ओर आकर्षित करता हूं।

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): Mr. Deputy Chairman, Sir, climate change is one of the biggest challenges the world is facing today. The cumulative accumulation of greenhouse gases historically since industrial revolution led by the developed nations has resulted in the current problem of global warming and climate change. However, despite the fact that we were not part of the problem, India is conscious that development doesn't need to come at

[Shri Prakash Javadekar]
the cost of environment. With the rapidly-growing economy, challenge of climate change is being considered as an opportunity for India to adopt a cleaner growth path with environmental sustainability. India has been engaging positively at international forums including the work under United Nations Framework Convention on Climate Change.

The Paris Agreement adopted in 2015 brought together the world in charting the new long-term global framework to combat climate change. India has ratified the Paris Agreement and has submitted the first Nationally Determined Contributions which include a reduction in the emissions intensity of GDP by 33 to 35 per cent by 2030 from 2005 level and achieving about 40 per cent cumulative electric power installed capacity from non-fossil fuel based energy resources by 2030. India will also work towards creating an additional carbon sink of 2.5 to 3 billion tonnes of Carbon Dioxide equivalent through additional forest and tree cover by 2030.

The Government is implementing National Action Plan on Climate Change with eight Missions, namely, National Solar Mission, National Mission for Enhanced Energy Efficiency, National Mission on Sustainable Habitat, National Water Mission, National Mission for Sustaining the Himalayan Eco-system, National Mission for a "Green India", National Mission for Sustainable Agriculture and National Mission on Strategic knowledge for Climate Change. All these missions are being implemented by the respective Ministries and Departments and are being coordinated by the Ministry of Environment, Forest and Climate Change.

The Ministry motivated the State Governments to prepare their State Action Plan on Climate Change in line with the strategies outlined in National Action Plan on Climate Change. So far, 33 States/Union Territories have prepared their State Action Plan on Climate Change. Climate actions at the State level are based on the state action plans on climate change. The National Adaptation Fund on Climate Change, launched in 2015-16, is to meet the cost of adaptation measures in areas that are vulnerable to climate change. Till date, 30 adaptation projects have been approved at a total cost of ₹ 847 crore, covering vulnerable sectors such as water, agriculture and animal husbandry, forestry, ecosystems and biodiversity, etc. ₹ 437 crore has been released by the Ministry of Environment, Forests and Climate Change.

Climate Change Action Programme was launched in 2014, with a total cost of ₹ 290 crore, for a duration of five years. It aims at (i) creating and strengthening the scientific and analytical capacity for assessment of climate change in the country, (ii) putting in place appropriate institutional framework for scientific and policy initiatives and (iii) implementation of climate-related actions in the context of sustainable development. The Climate Change Action Programme includes Carbonaceous Aerosols Programme, Long-term Ecological Observatories Programme and Coordinated Studies on Climate Change for the North-East Region.

Climate Change Action Programme supports the States/UTs in the implementation of State action plans. The programme has enabled establishment of dedicated climate change institutions/cells in the States/UTs to coordinate activities related to climate change. States/UTs have initiated capacity building actions and demonstration projects to implement the State Action Plan on Climate Change since the formulation of the State Action Plan on Climate Change. Four demonstration projects have been supported to mainstream the implementation of State Action Plans. The programme has also enabled establishment of observation networks at 11 regionally-representative sites to understand scientific complexities related to carbonaceous aerosols on drivers of regional climate change across India.

We recently submitted our second Biennial Update Report to the United Nations Framework Convention on Climate Change reporting India's greenhouse gas inventory in 2014. I would like to inform you all that the emission intensity of GDP has decreased by 21 per cent in 2014 as compared to 2005 levels, thereby already achieving our voluntary pre-2020 goal of reducing emission intensity by 20-25 per cent from 2005 levels by 2020.

India is guided by its own values and beliefs in sustainable lifestyles which respect nature. It is evident from the fact that our share in cumulative historical global greenhouse gas emissions is only about three per cent and our per capita emissions are just about one-third of the global average.

Our renewable energy capacity stands at more than 78 GW today which includes about 28 GW from solar. We are also investing in energy efficiency measures, sustainable cities and transport systems.

Our forest and tree cover has increased by one per cent, as compared to the assessment of 2015. It is also worth highlighting schemes like *Ujala* for LED distribution, which has crossed the number of 351 million while *Ujjwala* for distributing clean cooking stoves to women below poverty line has covered more than 72 million households.

India also showed leadership by announcing the pledge to eliminate single-use plastic by 2022 on the World Environment Day in June, 2018. Another initiative is the decision to leapfrog from Bharat Stage-IV to Bharat Stage-VI emission norms by April 2020, which was to be earlier adopted by 2024.

India has strengthened its response to the threat of climate change in accordance with the principles of equity and common but differentiated responsibilities and our leadership in undertaking ambitious climate actions is being cited globally as an example for other countries to follow.

श्री उपसभापति: मैं बहस शुरू करने के लिए श्री रेवती रमन सिंह को आमंत्रित करता हूं। आपको सिर्फ तीन मिनट बोलना है और specific and to the point queries पूछनी हैं, इसमें अलग किस्म का कोई भाषण नहीं होना है। आप एक अनुभवी सांसद हैं, इसलिए इसका ध्यान रखें।

श्री रेवती रमन सिंह (उत्तर प्रदेश): मान्यवर, अगर मैं सब बातों का उल्लेख नहीं करूंगा, तो वह तथ्य कैसे पूछ पाऊंगा, जो मुझे पूछना है?

श्री उपसभापति: आप तथ्य ही पूछें। अपनी बातों का उल्लेख करते हुए आप तथ्य पूछिए, जो आपको पूछने हैं।

श्री रेवती रमन सिंह: जी, धन्यवाद।

मान्यवर, माननीय मंत्री जी ने अपने विद्वतापूर्ण भाषण में बहुत सारी बातें बताई हैं। अभी यह जलवायु परिवर्तन न केवल भारत में, बल्कि दुनिया में चल रहा है और बड़ी तेजी से चल रहा है। 2015 में पेरिस एकार्ड हुआ था और चीन तथा भारत ने उसमें सहभागिता देने की बात कही थी। अगर आज आप देखें, तो माननीय मंत्री जी, आज देश में इतना भारी जलवायु परिवर्तन दिखाई पड़ रहा है कि केरल में अभी दो साल पहले इतनी बाढ़ आ गई कि पूरा केरल डूब गया। केरल जब से बना है, तब से मैंने देखा है कि केरल में बाढ़ आई ही नही। अगर आई होगी, तो इस अप्रत्याशित रूप में नही आई होगी। अभी केरल में मानॅसून 10 दिन बाद आया। पहले चेन्नई के डैम भर जाते थे, लेकिन चेन्नई में अभी तक पानी नही जा पा रहा है। अगर आप उत्तर भारत में देखें, तो उत्तर भारत में मानॅसून 22 जून तक आता था। अभी यह मम्बई में 15 दिन विलंब से पहुंचा है। अभी उत्तर भारत में pre-monsoon rain कहीं भी नहीं हुई है। मान्यवर, स्थिति इतनी भयावह है कि आने वाले दिनों में जैसे सिंधु घाटी, मोहनजोदड़ो और हड़प्पा की सभ्यता विनष्ट हो गई थी, उसी तरह पूरी दुनिया की सभ्यता विनष्ट होने की ओर अग्रसर है। अटलांटिक में बर्फ का हमारा जो पूरा भंडार भरा हुआ है, वह बड़ी तेजी से गल रहा है। वह इतनी तेजी से गल रहा है कि अगर वह गल जाएगा, तो उसके बहुत ही भयावह परिणाम होंगे।

मान्यवर, माननीय मंत्री जी बड़े विद्वान मंत्री हैं। मैं उनसे एक बात कहना चाहता हूं कि जितने नेशनल हाईवेज़ हैं, उनका चौड़ीकरण किया गयाा है। शेरशाह सूरी ने फलदार और छायादार वृक्ष लगवाए थे। मान्यवर, आप भी बलिया के रहने वाले हैं, आप भी देखते रहे होंगे कि उन सड़कों पर चलने पर कितना सुखद अनुभव होता था। अगर आज आप उन सड़कों पर जाइए, तो वे एकदम सपाट हैं। आपको एक भी पेड़ कहीं दिखाई नहीं पड़ेगा, न तो इस सरकार की पेड़ लगाने की कोई कार्य योजना है। कोई कार्य योजना भी नही है। मान्यवर, अभी चार धाम मात्रा में चार लेन की सड़क बनाने में हिमालय में हजारों पेड़ काट दिए गए। वहां वे पेड़ काट दिए गए, जो अब वहाँ कभी उगाए नहीं जाएंगे - चीड़ और देवदार के। ये पेड़ काट दिए गए। उन पथरीले इलाकों में उन पेड़ो को दोबारा नहीं लगाया जा सकेगा।

मान्यवर, ऐसी भयावह स्थिति हो रही है। उसी के कारण आप देखेंगे कि अभी मानॅसून का अता-पता नही है। यह कब आएगा, मौसम विभाग वाले भी नही बता पा रहे हैं। विडंबना यह है कि किसान अपनी खेती मौसम विभाग के बताने पर करता है। आज क्या स्थिति है, पानी कब बरसेगा, अगर यह बरसेगा, तो कितने दिन बाद बरसेगा, इसका कोई अता-पता नहीं है। यह सरकार भी नहीं बता पा रही है और मौसम विभाग भी नहीं बता पा रहा है। मान्यवर, मैं चाहता हूं कि आपने जो बात बताई, अगर

आपकी बात में सार्थकता है, तो आपने कहा कि 2014 में ग्रीन हाउस गैस की सूची में जो रिपोर्ट की गई थी...

श्री उपसभापति: माननीय रेवती रमन जी, आपके पास सिर्फ एक मिनट का समय और है, आप अपनी बात समाप्त करें।

श्री रेवती रमन सिंह: मान्यवर, मैं दो-तीन प्रश्न पूछ कर अपनी बात खत्म कर दूंगा। 2005 के स्तर की तुलना में सकल घरेलू उत्पाद का उत्सर्जन 21 प्रतिशत कम हुआ है। इसमें जो 21 प्रतिशत की कमी आई है, वह आपको दिखाई क्यों नही पड़ती? 21 प्रतिशत अच्छा-खासा आंकड़ा है।

मान्यवर, अगर ग्रीन हाउस में कमी आई है, तो उसकी तरफ ध्यान क्यों नहीं जा रहा है? अगर यही रहा, तो समुद्र का पानी हर साल 1.2 मीटर के औसत से बढ़ने लगेगा, जिससे आने वाले दिनों में मुम्बई जैसे शहर पानी में समा जाएंगे।

मान्यवर, यह बहुत गंभीर स्थिति है। जिस तरह से आप इस पर अमल कर रहे हैं, मेरे अनुसार वह नाकाफी है और सरकार जलवायु परिवर्तन रोकने में सक्षम नहीं हो पाई है।

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, climate change is no more an environmental issue, but it has become a major global challenge for all of us. Sir, we know that way back in 2000, when climate change was talked about, it seemed that something was happening in the North and South Poles and nothing really affecting us. But, we see since 2005 that there have been several climate events which make us wake up to this call.

Sir, our Government, then under the leadership of Dr. Manmohan Singh, had passed the NAPCC. They had published the National Action Plan for Climate Change, where eight missions were laid down. Under these eight missions, three very important principles were laid down. I wish to ask the hon. Minister that out of those three principles, one was having the national growth while ensuring ecological sustainability. Now, we see that the environmental clearances are being given left, right and centre. Are we not concerned about marshy lands? Are we not concerned about mangroves? Especially in the area of Mumbai, lands are reclaimed which are mangroves and they are very important parts of the biodiversity.

SHRI TIRUCHI SIVA (Tamil Nadu): In Tamil Nadu also.

SHRIMATI VANDANA CHAVAN: Yes, in Tamil Nadu also. Even when we talk about coal, there are coal mines which are open-cast and they are at the cost of very rich forests and green cover. So, are we allowing this to happen? How are we really trying to bring about national growth while ensuring that there is ecological balance? That is my question number one.

Secondly, there was another principle which said that we have to protect the poor and the vulnerable. Yes, I have to give credit to the Government that when there were

[Shrimati Vandana Chavan]
storms recently, the Disaster Management Cell flew into action and there were no casualties luckily; people were evacuated. But, what is the system to ensure that we have no settlements in such vulnerable areas?

Sir, my third question is that the implementation of all these programmes and missions had to happen through civil society, local Government and public-private partnership. Sir, we don't see that civil society being involved at all. I think if we have to address the issue of climate change, action has to happen at the grassroot, that is, the local Government. If you ask any corporator in the local Government, in the municipal corporation, Javadekarji will subscribe to me that they do not know what climate change is; they do not know what the impacts are. So, what is the Government going to do to ensure that this reaches the grass-root level?

Sir, my last question is that several countries have made legislations and policy frameworks. The U.K. has a very robust legislation which they have put in. Is our Government also planning to have such a legislation so that we can address this issue?

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Mr. Deputy Chairman, Sir, I would like to call the attention of hon. Minister for Environment, Forest and Climate Change regarding the situation arising out of the climate change in our country. The main cause of global warming, that is, polluting the air, is through petrol and diesel driven cars. All of us know that. Sir, the carbon emissions from these cars cause lots of problems to the mankind. Now, our Government has taken very good steps to promote the electric cars. Sir, I appreciate it. But the usage of bicycles should also be encouraged. Our hon. Puratchi Thalaivi Amma gave free bicycles to all the children who were studying in all Government or Government-aided schools. Now, the bicycles are on roads. Sir, we should promote that all the school-going children start using bicycles. Sir, there should also be complete plastic ban. This has to become a pan India movement. Our hon. Chief Minister has put complete ban on usage of non-degradable plastic, plastic cups, plastic bottles; all these things have been eradicated and from the last one year there is complete plastic ban in our State. Sir, the next point is about the solid waste management programmes. Sir, when I was the Mayor of my city, I was sent to see the Pune Municipal Corporation, where my colleague, MS. Vandana Chavan was also the Mayor of that city at that time. So, I went there and saw how the solid waste was collected there. In my city, everyday collection of solid waste is about 150 metric tones. Hon. Puratchi Thalaivi Amma had a very good foresighted vision, so we started segregating all the solid waste and bring it at one place. Sir, we segregated it, brought it at one plce...(Time-bell-ring)... and then produced a refuse-driven fuel from the waste. Sir, from that there was a carbon credit which was achieved and

which can compensate the daily vehicular traffic which is used by the city. So, that sould also be promoted. Then, Sir, the planting of trees should be promoted. Around 70 lakh trees were planted every year by hon. Amma. Now, My colleague is saying that lakhs of trees are being cut down.

MR. DEPUTY CHAIRMAN: Please conclude.

SHRIMATI VIJILA SATHYANANTH: Sir, these trees are being cut down for the expansion of roads and bridges. So, I would like to know from the Minister whether there is any National action plan for the protection of trees and how much amount is now allotted for planting of trees?

MR. DEPUTY CHAIRMAN: Please conclude.

SHRIMATI VIJILA SATHYANANTH: Sir, my final point is that all the vehicles should go through an emission test. The vehicle has to be carbon free, and through that we have to reduce the carbon emission. Thank you very much, Sir, for giving me this opportunity.

SHRI K. K. RAGESH (Kerala): Sir, the time allotted was three minutes but it is only two minutes now.

MR. DEPUTY CHAIRMAN: The time there has to be corrected. It is already three minutes, and my watch is one minute ahead of that.

PROF. MANOJ KUMAR JHA (Bihar): Thank you hon. Deputy Chairman Sir. I rise as part of my co-speakers in the House and I go back to Karl Marx. In his first scientific socialist analysis, he was very emphatic. He not only made a diagnosis of the kind of environmental crisis we are facing today, but he also provided a solution unlike very many thinkers whose only job was to interpret the current situation. Sir, following Karl Marx, John Bellamy Foster, who was one of the leading Marxist ecologist, said that the emphasis when we talk about climate change, we emphasis on individual ecological morality, that is no solution. Sir, the central fact of our social political life is global capitalism. Unless we diagnose that and the kind of havoc it is creating, I think, we are not going to arrive anywhere. We will make changes in one or two ways. Then, he calls it global treadmill of production. Sir, I wish to point out certain things. First thing is increasing accumulation of wealth, *i.e.,* capital by a relatively small section of the population at the top of the social pyramid. Second, there is a long-term flow of workers from self-employment to wage earning and that is solely dependent upon a technology which tries to appropriate everything which nature has offered without any apology, forget any compensation. Third, the competitive struggle between businesses necessitates on pain of extinction, the allocation of accumulated wealth to new, revolutionary technologies that serve the expansion of production. Fourth, wants are manufactured in a manner that creates insatiable

[Prof. Manoj Kumar Jha]

hunger for more, and, finally, the dominant means of communication and education are part of this treadmill serving to reinforce its priorities. Sir, I wish to draw attention to the fact that these are the kinds of issues which one should make us move beyond individual ecological moralities and look at the root of the systemic problem.

Capitalism is the problem, Sir. ...*(Time-bell rings)*... Sir, give me just thirty seconds. Sir, unless we develop across all political spectrums, unless we look at it with a nuance argument, what ails us, we will never arrive at a solution. We will discuss it in piecemeal. That should be the purpose of calling attention. Thank you very much.

श्री उपसभापति: धन्यवाद।

SHRI D. RAJA (Tamil Nadu): Thank you, Sir. I have a couple of comments and a couple of questions. Sir, the current situation of climate change and global warming demands that international community as well as nation States should understand the dialectics of nature to maintain harmonious relationship between people, land, water and air. And, I join my colleague, Prof. Manoj Jha, who referred to Karl Marx. In fact, Karl Marx and Engels both talked about the dialectics of nature. The time has come one should go back and read what the great theoretician spoke about nature, how to maintain harmonious relationship with nature.

Sir, there is a tendency in the world that developed nations try to blame it on developing nations and the most populous nations like China and India for causing global warming for pollution in the world. This argument should be rebut and refuted and we should not agree to such an argument. In fact, in the Paris Climate Summit, how the United States administration behaved should be a warning to us, how it tried to bully all developing nations and declared that it would walk out from the Climate Summit. Our Government should take note of such behaviour of developed nations including the United States of America.

Now, you are entering into many agreements with America. You should speak with America on global warming. What is the role of America and what has been its contribution to increase the global warming? In fact, I am glad that you have said that emissions from our side are very less than the global average of emissions.

Having said this, I would like to put two questions. What are you going to do with the waste management, whether it is medical waste or electronic waste or biological waste or other forms of waste? Sir, I think, our country lags behind in waste management. There should be some crash master plan.

MR. DEPUTY CHAIRMAN: Please conclude. You have one minute left. You have already taken three minutes.

SHRI D. RAJA: Sir, I will finish it in half-a-minute. In relation to Tamil Nadu, in the name of development, you allowed Sterlite to go to Thoothukudi. People are agitated because of its effects on their living. They said that the Sterlite company will pollute air, pollute water and destroy all the means of livelihood, and, there was police firing and thirteen people had to lose their lives. *(Time-bell rings)*... ...*(Interruptions)*... I am finishing, Sir.

Hydrocarbons is another issue. People are saying that it will deplete groundwater. Why should the Centre impose such projects on States where it leads to agitation? So, the Centre will have to be realistic and it has to deal with the State Governments in close cooperation. Thank you.

MR. DEPUTY CHAIRMAN: Thank you. Now, Shri Jairam Ramesh.

SHRI JAIRAM RAMESH (Karnataka): Sir, many years ago, we had a debate on Climate Change in this very House. At that time, when the Government of the day unveiled a series of measures to deal with climate change, the Opposition of the day criticized the Government saying that you are selling out India, you are jeopardizing development and you are falling prey to western propaganda. I am very glad that those who were sitting here ten years ago, and, are now sitting there ten years later, are continuing with pretty much the same strategy that was unveiled in 2008-09. However, if you read this document, you will find India became climate sensitive only in 2014. This is just a comment. I would like the hon. Minister to at least acknowledge that there has been a background to what he has enumerated in this document. Having said this, my basic question is: How can you be serious on climate change if you are going to liberalize all your environmental policies? You are weakening The Forest (Conservation) Act. You are neglecting The Forest Rights Act. You are liberalizing Coastal Regulation Zone. You are looking at environmental laws from the perspective of Ease of Doing Business. And we have an Environment Minister who every day says, "I have cleared a thousand projects. The Environment Ministry is no longer a bottleneck to industrial expansion." Sir, the job of the Environment Minister is not to clear projects. The job of the Environment Minister is to protect the environment. And if you are going to deal with climate change, you have to take some hard decisions. And those hard decisions, I am afraid, are going to clash sometimes with Ease of Doing Business. And the Environment Minister must stand up and say that climate change is more important than Ease of Doing Business. That needs courage that we expect the hon.

[Shri Jairam Ramesh]

Minister to demonstrate. I hope he will be allowed to demonstrate that because India cannot be a global leader on climate change if it is not going to be a leader within its own country. I don't think that we should look at climate change as a global issue alone. It is an issue that affects us. Our monsoons are affected; our glaciers are affected; our forests are affected; and our coastal areas are affected. Forget the Americans, I don't think you should listen to Mr. D. Raja. Whatever the Americans say or don't say, it is in our interest to deal with climate change. We have to look at it from our perspective. And the fact, Mr. Deputy Chairman, is that there is no country in the world which is more vulnerable to climate change than India. India must do things on climate change, not because of the Paris Agreement, but because it is in our interest to do so. And to do so, the Environment Ministry must stand out and must say with a bold voice that environmental laws will not be weakened and that environmental laws will be enforced without fear or favour. Thank you, Sir.

DR. NARENDRA JADHAV (Nominated): Sir, climate change is one of the most complex problems facing the entire world. Regrettably, India is one of the most vulnerable countries in this regard. India has one of the highest densities of economic activity in the world and has a very large proportion of population that depends on agriculture for its livelihood.

Sir, the United Nations body to assess climate change, the Inter Governmental Panel on Climate Change, in its latest Report has warned and I quote, "Climate change is likely to make rainfall erratic, would lead to rising sea levels and bring about extreme weather conditions such as droughts, floods and heat waves." Sir, this is already happening in India and its severity seems to be rising every year alarmingly. The current heat wave that is sweeping large parts of the country is testimony to that. According to a recent report of the World Bank, by the year 2020, the pressure on India's water, air, soil and forest is expected to become the highest in the world. So, it is no longer the problem for the rest of the world. It is very much a problem for us. What are we going to do about it? What is our strategy to address this big challenge? Scientists are saying that we are currently unprepared to face this challenge. How can we make the New India envisioned by the hon. Prime Minister a reality without addressing the problem that hurts the lives of at least 400 million poor people in our country?

Mr. Deputy Chairman, through you, Sir, I strongly urge the Government to take this challenge with all the seriousness it deserves. The Government must come out with a strategic plan. And for that, detailed studies must be conducted sector-wise for agriculture,

forests, health and infrastructure. In each of these sectors, we have to identify institutions, have a network and a long-term strategic mandate. Finally, Mr. Deputy Chairman, Sir, after all, climate change is our existential problem and immediate action plan needs to be formulated before it is too late. Thank you, Sir.

SHRI K. K. RAGESH: Mr. Deputy Chairman, Sir, as many other Members have already explained here, our country is the most vulnerable country in the world. Climate change affects us in a very big way. At this juncture, I want to know this from the hon. Minister. The hon. Minister has already explained about many missions. But I want to know whether adequate steps have been taken by the Government till date because it has become an imminent danger so far as our country is concerned. Unfortunately, things are happening the other way round. You had diluted CZR notifications. I do not know whether the hon. Minister is aware of that. Recently, again, CZR notification has been diluted. You are allowing real estate and infrastructure works at inter-tidal zones, ultimately resulting in utter destruction of our coastal eco-system. Why are we doing this at this juncture? How are we using the Land Acquisition Act? We are doing that in the name of development. I do not know whether the hon. Minister is aware of the fact that thousands of acres of tribal land are being snatched away for corporate development. It is done in the name of 'development'. How many acres of agricultural land is being converted in the name of development and SEZ? We have seen in the newspapers that in Jharkhand, recently, 1,500 acres agricultural land is being converted and given to Adani group for a thermal plant. Sir, at this juncture, how can we do such things? Sir, how many hills are being destroyed? Sir, instead of taking actions to protect our environment, unfortunately, things are happening the other way round. I think the hon. Minister will also respond as to whether our current development model needs to be revisited because the present development model destroys our eco-system in the name of development. Of course, I agree that there should be a proper balance between environmental concerns and development goals.

MR. DEPUTY CHAIRMAN: Rageshji, please conclude.

SHRI K. K. RAGESH: In the name of development, development always gets more weightage than protecting the environment. So, I want to know whether the present development model needs to be revisited. Sir, it is too late to address the question of climate change. Sir, rainfall is irregular which, on the one hand, results in floods and, on the other hand, results in droughts.

MR. DEPUTY CHAIRMAN: Thank you. Your time is over.

SHRI K. K. RAGESH: Sir, we are witnessing extreme weather conditions. So, at this juncture, I request the hon. Minister to intervene and protect the environment of our country. I want, to know about the steps that you are taking to protect the environment. Thank you.

श्री राम नाथ ठाकुर (बिहार): उपसभापति महोदय, जलवायु परिवर्तन एक गंभीर समस्या है, चिंता का विषय है। इसका असर सीधा-सीधा हमारे जीवन पर पड़ता है। मैं आपके माध्यम से मंत्री जी से तीन प्रश्न पूछना चाहता हूँ। वैज्ञानिकों ने आशंका जाहिर की है कि तापमान बढ़ने से कहीं बाढ़, कहीं सुखाड़ की स्थिति उत्पन्न हो जाती है। कहीं न कहीं हम इसके लिए जिम्मेदार हैं। हम प्राकृतिक चीजों से छेड़छाड़ कर रहे हैं। तालाब, पोखर और नदी पर हम मकान बना रहे हैं। उस पर कोई रोक नहीं हो रही है। पेड़-पौधे काटे जा रहे हैं। विश्व बैंक ने अपनी रिपोर्ट में कहा है कि इसके बदलाव का असर भारत के सकल घरेलु उत्पाद पर पड़ेगा। इसका हमारे जीवन पर असर पड़ेगा। "जय जवान, जय किसान" का नारा तभी सार्थक हो पाएगा, जब हम खेती को सही से कर पाएँ। जलवायु परिवर्तन का असर खेती पर पड़ रहा है। समय पर वर्षा नहीं हो रही है। वर्षा औसतन 117 से.मी. होती है, लेकिन उसका केवल 6 प्रतिशत ही खेती करने में उपयोग होता है। आप यह बताएँ कि जलवायु की मार से बचने के लिए आप कौन-कौन से उपाय कर रहे हैं?

तीसरा एक सुझाव है। क्या आप रेलवे लाइन के बगल में और एनएच के किनारे पेड़ लगाने का विचार रखते हैं अथवा नहीं? धन्यवाद।

SHRI AHAMED HASSAN (West Bengal): Sir, with your permission, I would like to speak in Bangla, my mother tongue and the language of Rabindranath Tagore and Qazi Nazrul Islam. * "The issue of climate change, about which Hon'ble Members of this House have spoken, has posed as a great danger before India and the world. So I hope that the policy-makers and our Government would tackle this issue with all sincerity and importance.

Firstly, I have two specific questions before the Hon'ble Minister of Environment, Forest and Climate change:

There is a lack of a National study and research on the impact of Climate change. As per World Bank report, as many as 60 crore Indians are at risk and danger from the effects of climate change. Yet, India, where one in every seventh person on the planet lives, has no national study or survey on the impact of climate change. This is a very sad state of affair. India must have the requisite data to frame a policy to take on the challenge that climate change poses and also to assess the impact of climate change on agriculture, health, coastal communities and wildlife. Sir, I want to put this question before the Hon'ble Minister —does he have any plan to start a national study to assess the impact of climate change?

---

* English translation of the original speech delivered in Bengali.

Secondly, Sir, there is a growing concern that the process of compensatory afforestation has not been successful in the country so far. Funds amounting to about ₹ 520 billion were lying unused with the Central Government, till August, 2018, for carrying out compensatory afforestation or to plant trees across India to counter deforestation. This fund could be used to increase India's forest cover and thus to fulfil our key commitment under 2015 Paris Climate agreement.

My question has two parts: Firstly, in a land-stressed country like ours, where there is a huge lack of land, how will the Ministry ensure land to create more forest cover and compensatory plantation? Secondly, how is the Government going to ensure that these. funds are utilised in time? Thank you, Sir."

सर, आप कुछ समझे होंगे, क्योंकि आप कोलकाता में थे।

श्री भूपेन्द्र यादव (राजस्थान): सम्माननीय उपसभापति जी, आज सदन में एक बहुत महत्वपूर्ण विषय लिया गया है। मैं आपके माध्यम से यह कहना चाहूँगा कि जयराम रमेश जी के कहने से ऐसा लगता था कि यह कोई मिनिस्ट्री का विषय है, लेकिन यह कोई एक मिनिस्ट्री या कोई एक पार्टी का विषय नहीं, बल्कि यह पूरी दुनिया का एक बड़ा विषय है। मैं इस स्टेटमेंट के माध्यम से हमारे मंत्री जी को बधाई देना चाहूंगा कि पेरिस समझौते में जिस प्रकार से विकासशील देशों में भारत ने अपनी भूमिका निभाई है और उनका नेतृत्व करके न केवल पेरिस समझौते को दुनिया में अंगीकृत कराया है, बल्कि उसके साथ-ही-साथ अंतर्राष्ट्रीय सौर ऊर्जा के क्षेत्र में भी भारत ने एक पहल करते हुए, अंतर्राष्ट्रीय सौर ऊर्जा का गठबंधन भी किया है, लेकिन जो मूल प्रश्न है, तो इस स्टेटमेंट को पढ़ने के बाद दो-तीन प्रश्न उभरते हैं, मैं माननीय मंत्री जी से चाहूंगा कि वे ज़रूर उनका स्पष्टीकरण करें।

पहला यह कि अभी जो हमारे शहरों की capacity 377 मिलियन है, वह बढ़ कर 600 मिलियन तक होने वाली है। जितना शहरों का विस्तार होगा, उतनी ही ज्यादा क्षमता से स्थानीय प्राकृतिक रिसोर्सेज़ गैस, कोल आदि का उत्सर्जन होगा। देश में जिस प्रकार की भंडारण क्षमताएं हैं, उनको देखते हुए, भविष्य में उनको किस प्रकार से हम एक नियोजित तरीके से इस विकास को करें, इसकी संकल्पना पूरे देश के सभी वर्गों से निकल कर आनी चाहिए। वंदना चव्हाण जी ने जो विषय रखा था, 'National Action Plan on Climate Change', लेकिन उसके बाद हमारे 30 से ज्यादा राज्यों ने 'State Action Plan on Climate Change' घोषित किए हैं। आज हमारे संघात्मक ढांचे में जो सबसे बड़ी आवश्यकता है, वह यह है कि 'State Action Plan on Climate Change' में co-ordination किस प्रकार से हो? देश में जिस प्रकार से कार्बन उत्सर्जन का विषय है, तो जो हमारे देश का क्षेत्रीय विकास का ढांचा है, उसमें किस प्रकार से संतुलन बनाया जाए?

महोदय, तीसरा विषय हमारे जंगल को बचाने का है। मैं आपके माध्यम से कहना चाहूंगा कि कहा जाता है कि वर्ष 2014 से पहले का यह उल्लेख नहीं है। सब बातों का उल्लेख होना आवश्यक नहीं है, वास्तव में जयराम जी इस बात को जानते भी हैं कि फॉरेस्ट राइट्स एक्ट जो आया, उसके सौ साल बाद भी, जो फॉरेस्ट में रहने वाले लोग थे, उनको राइट्स देने का काम, जिन्होंने इस देश में सरकार चलायी

[श्री भूपेन्द्र यादव]

थी, उन्होंने नहीं किया। 10 साल पहले ही वे फॉरेस्ट राइट्स मिले हैं, लेकिन हम जब environment को बचाने की बात करते हैं, तो हमारे जंगल केवल कार्बन उत्सर्जन के स्रोत न हों, वहां पर रहने वाले वनवासियों के अधिकारों की रक्षा भी किसी प्रकार हो। विदेश की जो दृष्टि है, वह लोगों से जंगल को खाली कराने की है, लेकिन उनको जंगल में रखते हुए, उनको जोड़ते हुए और उनके अधिकारों को जोड़ते हुए हम किस प्रकार से काम करेंगे?

महोदय, मैं अंतिम विषय कहना चाहूंगा कि जो नीति आयोग की रिपोर्ट आयी है कि गंगा के ग्लेशियर्स के बारे में वह हम सब लोगों की चिंता का विषय है। गंगा की जो धारा है, उसकी tributaries और गंगा का जो पूरा कैचमेंट एरिया है, उसको बचाने के लिए सरकार जो प्रयास कर रही है, उन प्रयासों को ज्यादा सार्थक किस प्रकार से करेंगे, मंत्री जी बतांएगे तो अच्छा रहेगा।

श्री उपसभापति: भूपेन्द्र जी, धन्यवाद। श्री तिरुची शिवा...

SHRI TIRUCHI SIVA: Sir, it becomes inevitable that I have to take the names of some of the Members who have spoken early because the points are relevant. One is, Shri Raja mentioned about the developed countries. I would like to take to the knowledge of the Minister that he can recall in the 1997 when U.F. Government was in office; Shri Murasoli Maran was the Commerce Minister. In WTO Conference in Doha, he prevailed upon the developed countries, and India established itself in that Conference. Agriculture was exempted at that time. It was discussed very much at that time.

THE MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD): Shri Vajpayee's Government.

SHRI TIRUCHI SIVA: Okay, yes. So also, the developed countries are imposing reduction of emission on developing countries to the proportion of their level. Whereas the contribution of emission is more from the developed countries, but their stipulation is proportionate to their level means that it cannot be equivalent. So, I think you have to establish that. We cannot only to our level. For India, it is maintaining below the average level. Second is what Shrimati Vandana Chavan said about the mangrove forests. In Tamil Nadu, near Chidambaram, Pichavaram there are mangrove forests which, of course, stood as a very big castle during the tsunami and otherwise also in the case of environment. But, now, it is afraid that they are becoming extinct. When we are expected to grow more mangrove forests, already which are in existence are to the level of extinct. So, if you can take care of that... that will also help a lot for the environment and save us from climate change. And the third point is e-waste management. Many of us are ignoring the fact that the usage of electronic goods is increasing day-by-day and no one is bothered about as to how it is being disposed of. When I was the Chairman of the Standing Committee on Industry, I took it as a subject and we called the mobile companies. These mobiles which

are used by people are thrown away. The refrigerators which we buy for thousands of rupees are resold for ₹ 500 and no one cares about it. Today, there was an explosion in Chennai in a refrigerator and three persons died at home. It was not because of the explosion but because of gas emission. So the cellular companies were called and we said that the used mobiles would be deposited in a place and they have to take it up and recycle instead of throwing it outside because only the unorganised sector people are taking it. They take whatever they want and cause hazardous atmosphere. So, I think, you have to take e-waste management very seriously. Institutions like mobile manufacturers could be called and they could get back these electronic products and that will help a lot in saving the climate. Sir, these are the three points –mangrove forests, prevailing upon the developed countries that we cannot be equivalent to you, and e-waste management. Thank you very much, Sir.

श्री सुशील कुमार गुप्ता (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): सर, पृथ्वी का तापमान बढ़ने के कारण वैज्ञानिकों के अनुसार अगर उत्सर्जन इसी प्रकार चलता रहा, तो 21वी शताब्दी तक पृथ्वी का तापमान 3 से 8 डिग्री तक बढ़ जाएगा, जिससे पहाड़ों की सारी बर्फ पिघल जाएगी और समुद्र का जल स्तर बढ़ जाएगा, कई शहर जलमग्न हो जाएगें और दुनिया के अंदर इतनी तबाही मचेगी कि यह सब किसी भी विश्व युद्ध से कम नही होगा। इसको रोकने का इलाज यह है कि हम लगातार ग्लोबल वार्मिंग के विषय में देश और दुनिया के लोगों को जानकारी प्रदान करें और किस प्रकार हम वातावरण को दूषित होने से रोक सकते हैं, उसका लगातार प्रयत्न करें।

सर, मैं दिल्ली का रहने वाला हूं और दिल्ली को represent करता हूं। दिल्ली के अंदर लगातार pollution की वजह से हर साल deaths बढ़ती जा रही हैं। दिल्ली के अंदर pollution का मुख्य कारण है दिल्ली के borders यू.पी., पंजाब और हरियाणा, जहां पर फसलें जलाई जाती हैं। जब कई हजार टन फसलों के अवशेषों को जलाया जाता है, तो उनसे जो दिल्ली के अंदर pollution आता है, उससे लगातार दिल्ली महानगर जो densely polluted है, उस pollution के कारण यहां पर लोगों को साँस की समस्याएं बढ़ गई हैं, यहां पर लोगों को heart disease की समस्या प्रतिदिन बढ़ रही है। मैं आपसे निवेदन करना चाहूंगा कि सतत् विकास के लिए पृथ्वी के sustainble development के लिए यूनेस्को के हिसाब से हम लगातार शिक्षा, चिकित्सा और प्राकृतिक संसाधनों को बचाते हुए यदि pollution को कम करेंगे, तो वह हिदुस्तान की एक महत्वपूर्ण उपलब्धि होगी। अगर pollution को फैलने से रोकना है, हमें ग्लोबल वार्मिंग को रोकना है, तो सबसे पहले हम शिक्षा का प्रचार करें। दिल्ली के अंदर, दिल्ली सरकार 26 प्रतिशत बजट शिक्षा पर लगा रही है और 13 प्रतिशत बजट हेल्थ पर लगा रही है, परंतु इसके बावजूद भी हम प्राकृतिक संसाधनों को किस प्रकार से बचा कर रख सकते **हैं... (समय की घंटी)**... rainwater harvesting को दिल्ली के अंदर 500 मीटर से ऊपर हर घर के अंदर compulsory कर दिया जाए। दिल्ली सरकार हर वर्ष यहां पर पौधारोपण करती है। हमने हरित क्षेत्र को बढ़ाने के लिए ज्यादा से ज्यादा कोशिश की है। मैं आपके माध्यम से हिंदुस्तान की ग्लोबल वार्मिंग को जहां रोकने की बात करता हूँ, दिल्ली के लोगों को pollution से बचाने के लिए यू.पी., हरियाणा और

3.00 P.M.

राजस्थान के अंदर जो फसलों के अवशेष जलाए जाते हैं, उनके संबंध में केन्द्रीय सरकार ऐसी योजना बनाए... उन सरकारों को ग्रांट दे, ताकि वहां के किसान उस अवशेष को जलाने के बजाय उसका कुछ और उपयोग कर सकें... क्योंकि यह एक परंपरागत आदत है...**(समय की घंटी)**... लोग सालों से उसको जलाते हुए आ रहे हैं।...**(व्यवधान)**...

श्री उपसभापति: सुशील कुमार गुप्ता जी, अब खत्म कीजिए...**(व्यवधान)**...

श्री सुशील कुमार गुप्ता: सर, मैं बस यह निवेदन करना चाहूंगा कि केन्द्र सरकार उन किसानों को कुछ न कुछ राहत दे, एक alternative रास्ता निकाले, ताकि दिल्ली के लोग उस pollution की वजह से मरने से बच सकें।

प्रो. राम गोपाल यादव (उत्तर प्रदेश): धन्यवाद श्रीमन्, climate change और global warming, मुख्य रूप से जो greenhouose gases का emission होता है, उसकी वजह से होता है। दुनिया की जितनी developed countries हैं, इस global warming और climate change में उनका सबसे ज्यादा योगदान है, लेकिन विभिन्न समझौतों के ज़रिए developing countries पर शर्तें लगाकर - चाहे वह पेरिस समझौता हो या और कोई समझौता हो - तमाम तरह की बंदिशें लगाने की कोशिश की जाती है। वे कहते हैं कि हिन्दुस्तान में जो धान की खेती होती है, उससे methane gas का emission होता है और global warming में इसका contribution है, जोकि बहुत कम है। जो भैंसें पाली जाती हैं, इनकी हिन्दुस्तान में बहुत बड़ी संख्या है, बहुत बड़ी तादाद है। वे कहते हैं कि इनकी वजह से भी methane gas का emissinon होता है और यह greenhouse gas है जो global warming और climate change में contribute करती है। इन पर अंकुश लगाने की बात की जाती है। मैं माननीय मंत्री जी से यह जानना चाहता हूं कि वे बताएं कि developed countries के द्वारा जो हो रहा है, global warming और climate change में उनके यहां जो चीजें कारण बनती हैं, उनका कितना बड़ा हिस्सा है और जो developing countries हैं, उनका कितना बड़ा हिस्सा है, कितना परसेंट है? ये आंकडे तो आपके पास होंगे ही।

महोदय, यह एक ऐसा विषय है जिसे isolate करके नहीं देखा जा सकता है कि अगर हम हिन्दुस्तान में रोक देंगे तो नहीं होगा। अगर दुनिया में गैसों का emission हर जगह होगा तो हिन्दुस्तान में आप बिल्कुल रोक देंगे, तो भी यहां पर उनका असर होगा। यह रुक नही सकता है, लेकिन फिर भी यहां पर बड़े पैमाने पर इसे रोकने का प्रयास होना चाहिए। एक तो यहां पर मनमानी बहुत होती है, किसी कानून का कोई पालन नही होता है। Automobile industry के संकट की स्थिति यह हो गयी है कि दिल्ली में आप कही भी चले जाइए, वहा घरों के सामने पार्किंग के लिए कोई जगह नही है - एक-एक घर में दस-दस गाड़ियां खड़ी हुई हैं। सुप्रीम कोर्ट ने पेट्रोल और डीज़ल की जगह सीएनजी तो कर दिया, लेकिन जो सड़को पर खड़े होने की कोई जगह नही रह गयी है, इस पर कुछ नियंत्रण तो लगाना ही पड़ेगा। लोग कहेंगे कि यह Right to Liberty में बाधा है, लेकिन यह दिक्कत है। जितने पेड़ लगाए जा रहे हैं, उससे ज्यादा काटे जा रहे हैं।...**(समय की घंटी)**... कोई contribution नहीं है। एक-एक रात में गुलावठी के आस-पास पूरे के पूरे आम के बाग कट जाते हैं, नागर साहब यहां बैठे हैं, वे जानते हैं।

SHRI SURENDRA SINGH NAGAR (Uttar Pradesh): Organized way में।

प्रो0 राम गोपाल यादव: जी, organized way में। महोदय, तो जहां forestation होना चाहिए, उसकी जगह deforestation हो रहा है। आप कहते हैं कि इतने करोड़ पेड़ लगाए।...**(समय की घंटी)**... आज ही मैंने देखा, यह विज्ञापन आया कि इतने पेड़ लगाएंगें। आप किसी को जिम्मेदारी दीजिए। अगर स्कूल लगाएंगे, बच्चे लगाते हैं तो उनमें से कितने survive कर रहे हैं, इसकी monitoring कभी नही होती।

महोदय, मैं automobile की बात कर रहा था। हमारी सरकार ने उत्तर प्रदेश में बड़े पैमाने पर cycle tracks बनाए थे कि कम से कम दो-चार किलोमीटर तो आदमी cycle से चले, उसके लिए गाड़ियो का use न करे। उनको maintain नहीं किया गया। आगरा से लेकर इटावा तक यमुना के किनारे बीहड़ो में cycle track पर हजारों लोग चलते हैं।

श्री उपसभापति: कृपया समाप्त करें।

प्रो0 राम गोपाल यादव: ये चीजें हैं, जिन्हें यहां भी देखना होगा, लेकिन मैं आपसे यह अनुरोध करना चाहूंगा कि बड़े देश अपने industralisation में किसी तरह की कोई कमी नहीं ला रहे हैं। सबसे ज्यादा greenhouse gases का emission करके global warming में contribute कर रहे हैं।

श्री उपसभापति: प्रोफेसर साहब, कृपया conclude करें।

प्रो0 राम गोपाल यादव: आप उनके दबाव में न आएं और हिन्दुस्तान पर जो यह थोपने की कोशिश की जा रही है कि धान की खेती न करो, भैंसों को कम पालो, इन चीजों में मत पडें ।

श्री उपसभापति: प्रोफेसर साहब, conclude करें।

प्रो0 राम गोपाल यादव: आप सदन के सामने बताएं कि वास्तविकता क्या है, वरना लोग यह समझते रहेंगे कि बड़ी poluted country है। यह सही है कि अभी यह आंकड़ा आया कि दुनिया में सबसे ज्यादा polluted शहरों मे दिल्ली और अन्य राज्य हैं...**(समय की घंटी)**...

श्री उपसभापति: प्रोफेसर साहब, प्लीज़ conclude करें।

प्रो0 राम गोपाल यादव: ये कोई climate change पर ज्यादा असर डालने वाली बातें नहीं हैं। जिनसे असर होता है, जिनसे greenhouse gases का emission होता है, उनको कैसे कम किया जाए, इस पर ज्यादा जोर देने की आवश्यकता है, धन्यवाद।

श्री प्रदीप टम्टा (उत्तराखंड): माननीय उपसभापति महोदय, मैं आपका बहुत आभारी हूं कि आपने मुझे इस महत्वपूर्ण विषय पर बोलने का मौका दिया। यह वैश्विक समस्या भी है और हमारी स्थानीय समस्या भी है। इसको हम दो हिस्सों में बांट नहीं सकते हैं। दुनिया में जो western countries हैं, जो developed countries हैं, उन्होंने commitments किए थे कि वे इसके लिए एक फंड बनाएगें। दुनिया के अंदर technology के अंदर जो परिवर्तन होने चाहिए, क्या वे हुए हैं और क्या उन्होंने उसके लिए अपना contribution दिया है? मैं मंत्री जी से जानना चाहता हूं कि इस संबंध में Paris Agreement के बाद क्या बदलाव हुए हैं? लेकिन उसी के साथ हिन्दुस्तान में भी दो तरह की समस्याएं हैं। एक तरफ तो

[श्री प्रदीप टम्टा]

प्रो. राम गोपाल जी ने कहा भी है कि एक survival का emission है, जो किसानों से और खेती से आ रहा है और दूसरी तरफ luxury का emission है, इसके प्रति हमारा क्या दृष्टिकोण है? क्लाइमेट चेंज वास्तविक संकट है और दुनिया में भी और भारत में भी अगर सबसे ज्यादा कोई victims हैं, जिनके ऊपर सबसे बड़ी मार पड़ी है, तो वह गरीब तबका है। केरल की ऐतिहासिक बाढ़ हो, जो 100 वर्षों के बाद आई या वर्ष 2013 का उत्तराखड स्थित केदारनाथ में जो भयंकर फ्लड आया था, उसने अगर किसी को सबसे ज्यादा प्रभावित किया है, तो सामान्य वर्ग को, आम आदमी को प्रभावित किया है। हमारी खेती, हमारे किसान, हमारे गरीब पर इसका असर पड़ रहा है। क्या इसके संबंध में सरकारों ने कोई अध्ययन किया है? हिन्दुस्तान के 2500 किलोमीटर पर हिमालय है, जिस हिमालय को हम भारत की सभ्यता का प्रतीक मानते हैं। अगर हिमालय बचेगा, तो हमारी नदिया बचेंगी, लेकिन हमारा हिमालय तथा नदियां तब बचेंगी, जब हमारे जंगल बचेंगे। क्या उन जंगलों को बचाने का कोई कार्यक्रम चल रहा है? एक तरफ छोटे-छोटे विकास के मामलों में लोगों को रोक दिया जाता है और दूसरी ओर क्लाइमेट चेंज पर ध्यान नहीं दिया जाता है। इतने बड़े-बड़े डैम बनाए जा रहे हैं। हजारों लोग डिस्प्लेस हो रहे हैं, तो वहां पर हम क्लाइमेट चेंज को क्यों भूल जाते हैं? उत्तराखंड में, जहां से मैं आता हूं, वहां के पिथौरागढ़ क्षेत्र में, पंचेश्वर डैम जोकि दुनिया का सबसे बड़ा डैम है, वह बनने जा रहा है। इससे करीब-करीब चार-पांच लाख लोगों का डिस्पलेसमेंट होगा, 31,000 परिवार displace होंगे और bio-diversity तबाह हो जाएगी। क्या इसके बारे में हम सोच रहे हैं? इससे हजारों गरीब लोग प्रभावित होंगे। क्या उन हजारों displace हुए लोगों को rehabilitate करने के लिए हमारे पास जमीन है?

श्री उपसभापति: अब आप कनक्लूड करें।

श्री प्रदीप टम्टा: क्या हमने dams के effects का कोई अध्ययन किया है? हिमालय पर हजारों डैम्स बनने जा रहे हैं। हमारी सरकार ही यह कह रही है कि 292 डैम बनने जा रहे हैं। आपकी बिजली की समस्या है, तो उसके लिए सबसे बड़ा स्रोत सोलर है, आप उस ओर क्यों नही जाते हैं? इन सवालों को लोगों के दृष्टिकोण से देखना होगा कि इस क्लाइमेट चेंज का क्या असर हो रहा है। इस बारे में भी हमको समझना चाहिए और विचार करना चाहिए, धन्यवाद।

DR. SUBRAMANIAN SWAMY (Nominated): Mr. Deputy Chairman, Sir, I will make three points and ask a question of the Minister. The first point is that India is in a unique situation as far as environment is concerned because from ancient times, we have worshipped the environment, we worshipped the rivers, worshipped the trees, worshipped the rocks, etc. Therefore, to teach India about environment is absolutely pointless. It is only a question of resources and this is a fact that we have faced for almost several years of foreign invasions and foreign imperialist rules. Therefore, today, for India to take to environment will be very easy because of its history and its heritage.

The second point is that the Prime Minister has given a national focus at the micro-level for environment-tor instance the Ujjwala Yojana. The smoke in villages now has begun to disappear because cylinders are replacing burning of wood. Similar is the case on toilets. There are vast varieties of micro projects which he has introduced. He has also

introduced cleaning up of the Ganga. For the first time, I think, in our history, we have a Prime Minister who has directly focussed the minds of the people at the bottom-level on the concept of environment and, that is why, today, the Minister, in his rather well-phrased statement, has made it very clear that we have met some of the targets much ahead of time.

The third point that I would like to make is that although after the Copenhagen Convention there was a formulation in 2009 by the previous Government on some eight projects or promises. But none of these achieved any of the objectives because the objectives were placed in concrete terms. But after 2015, the targets have been in specific terms and some of them have been met much before 2020. So, the question that I would like to raise is, we have got to be careful that Western country's requirement of environment now, after having plundered the environment for so many centuries, is to impose, what is now necessary for them, on us also. We have got to be very careful on that. I think, the focus should be on the Environment Ministry, on encouraging other Ministries to start new technologies. For example, desalination of sea water. Similarly, the thorium for electricity generation will be one of the cleanest. Hydrogen fuel cells for automobiles will be totally pollution free. So, encouraging new technologies and motivating the IITs and so on is the way forward for developing the environment psychology in the country. Thank you very much.

श्री उपसभापति: धन्यवाद, डा. स्वामी। माननीय सदस्यगण, कुल 16 सदस्यों ने इस महत्वपूर्ण चर्चा में हिस्सा लिया और आप जानते हैं कि "कॉलिंग अटेंशन" का एक घंटे का वक्त मंत्री जी का जवाब जोड़कर होता है। फिर भी, विषय का महत्व देखकर लगभग 2.30 बजे तक जितने स्पीकर्स के नाम आए, हमने उन सब को समय दिया और 16 सदस्यों ने इसमें हिस्सा लिया। उसके बाद भी कई सदस्यों के नाम आए, लेकिन यह चेयर की हैल्पलेसनेस है कि हम उनको बोलने का समय नहीं दे पाए, क्योंकि अभी मंत्री जी का जवाब नहीं हुआ है। माननीय मंत्री जी के जवाब के बाद ही "कॉलिंग अटेंशन" की चर्चा खत्म होती है, इसलिए अब माननीय मंत्री जी अपना जवाब दें।

श्री प्रकाश जावडेकर: उपसभापति महोदय, सारे सदन को बहुत-बहुत धन्यवाद। एक बहुत अहम विषय पर 16 माननीय सदस्यों ने अपने विचार रखे, सवाल भी पूछे और सुझाव भी दिए। श्री रेवती रमन सिंह, श्रीमती वदना चव्हाण, श्रीमती विजिला सत्यानंत, प्रो. मनोज कुमार झा, श्री डी. राजा, श्री जयराम रमेश, श्री नरेन्द्र जाधव, श्री के. के. रागेश, श्री राम नाथ ठाकुर, श्री अहमद हसन, श्री भूपेन्द्र यादव, श्री तिरुची शिवा, श्री सुशील कुमार गुप्ता, प्रो. राम गोपाल यादव, श्री प्रदीप टम्टा और डा0 सुब्रमण्यम स्वामी जी ने बहुत महत्वपूर्ण सुझाव दिए और उन्हें हमने नोट भी किया है और उसका विस्तार से हरेक को जवाब भी मिलेगा। जैसा कि प्रो. राम गोपाल यादव जी ने कहा कि विकसित देश, आज जो क्लाइमेट चेंज हो रहा है, उसके लिए जिम्मेवार हैं और हमें दबाव में नहीं आना चाहिए, मैं यहीं से अपने जबाव की शुरुआत करता हूं कि यह सच है कि दुनिया का 70 फीसदी greenhouse gas emission, यह विकसित देशों द्वारा हुआ और 200-300 साल से औद्योगिक क्रांति के साथ, जो धुंआ 9 कार्बन डाईऑक्साइड वायु

[श्री प्रकाश जावडेकर]

में जमा हुआ, उसी के कारण यह हुआ है और यह फैक्ट है। भारत का कंट्रीब्यूशन आज emission में केवल तीन फीसदी है, लेकिन गंभीर बात यह है कि हमें भुगतना बहुत ज्यादा पड़ता है, क्योंकि हम geographically भी, socially भी, economically भी इस status में हैं कि भुगतना हमारे यहां के गरीबों को पड़ता है, vulnerable sections को भुगतना पड़ता है और हमें इस पर बहुत priority से काम करना है।

(श्री सभापति *पीठासीन हुए)*

महात्मा गांधी जी हमेशा कहते थे कि Earth will take care of everybody's need, but not agreed. वह जो greed का प्रदर्शन दुनिया में ज्यादा हुआ, अति उपभोग की तरफ हम गए, उसके कारण भी यह संकट बढ़ा है। इसके संबंध में, मैं एक आंकड़ा बताता हूं। हमारे यहां एक हजार की जनसंख्या पर 20 या 25 cars हैं, लेकिन विदेशों में यह सत्ता, खासकर विकसित देशों में यह एक हजार की जनसंख्या पर 600 से 800 cars की है। वहां पर एक हजार लोगों के ऊपर इतनी गाड़ियां हैं। हमारे यहां पर बिजली की खपत प्रति व्यक्ति एक साल में एवरेज 1,000 यूनिट है, लेकिन विदेशों में और विकसित देशों में बिजली की खपत प्रति व्यक्ति एक साल में 10,000 से 12,000 यूनिट है। बिजली की कौन ज्यादा खपत कर रहा है, जिसके कारण greenhouse gas emission का निमार्ण हो रहा है, यानी इस बात को समझना चाहिए। It is very important. इसलिए पेरिस में हम पीछे नही बैठे, हम backbenchers नही थे, बल्कि भारत ने लीड किया और लीड करके basic देशों के साथ हमने काम किया। सारे विकासशील देशों के साथ, LMDC हो, G 77 or China हो या और बाकी देश हों, सभी देशों के साथ हमने काम किया तथा लगातार काम किया। उसके कारण पेरिस के समझौते का पहले दिन जो draft बना, वह ठीक नही बना, तो हमने उसे रोका और फिर भारत के प्रधान मंत्री जी, सम्मेलन के अध्यक्ष और ओबामा जी तथा अन्य सब लोगों ने बात की तथा जब सब वरिष्ठ नेताओं की बातचीत हुई, तो उसके बाद Preamble में प्राइम मिनिस्टर ने जो विषय रखे थे कि यह lifestyle का इश्यू है, यदि आप रात भर बिजली जलाते रहेंगे, तो इस तरह से अति उपभोग करने से आप अपने जीवन में कोई बदलाव नही लाएंगे। अत: इस संकट का सामना हम नही कर सकते। वह विषय और climate justice, Preamble में आया और बाकी विकासशील देशों की जो मागें थी, वे पूरी हुईं। इसलिए प्रो. राम गोपाल जी, हम इतना ही कहेंगे कि अभी भी, चूंकि उसके नियम बदल रहे हैं और यह सब फाइनल स्टेज में है, लेकिन हम किसी के दबाव में नही आएंगे। हम भारत के हित में ही काम करेंगे, यह मैं निश्चित रूप से बताना चाहता हूं।

महोदय, एक बात समझनी चाहिए कि भारत सरकार जो काम कर रही है, वह अच्छा कर रही है, क्योंकि आखिरकार पर्यावरण क्या है, global emissions की जब हम चर्चा करते हैं, तो इसका मूल क्या है - जल, वायु, अग्नि, पृथ्वी और आकाश, ये पंच महातत्व ही इसके मूल में हैं। इनकी रक्षा करना ही तो पर्यावरण की रक्षा करना है।

महोदय, मैं श्री जयराम रमेश जी को भी आश्वासन देना चाहता हूं कि मैंने कभी भी ऐसा नहीं कहा कि हम प्रोजेक्ट्स मंजूर करेंगे। मेरा पहला वाक्य है कि पर्यावरण की रक्षा करते हुए हम विकास सुनिश्चित करेंगे। Yes, in our country, environment protection and growth both are possible hand-in-hand, यह हमारी भूमिका है। इन दोनों को हम साबित करके दिखांएगे, क्योंकि हमने जो

condition लगाई हैं, उनके बारे में आपको पता है और श्री जयराम रमेश जी को भी मालूम है कि हमने चार-पांच साल में, सभी इंडस्ट्रीज़ के जो pollution norms थे, जो emission norms थे, उन्हें बदल दिया और कहा कि emission कम करना पड़ेगा और आप ज्यादा emission नहीं कर सकते हैं, यह काम हमने किया है। पर्यावरण के बाकी सारे नियम भी पूरे किए हैं।

महोदय, एक पेड़ कटा, तो हमें पेड़ कटने की बात समझ में आती है, लेकिन मैं पेड़ लगाने का एक छोटा-सा उदाहरण देता हूं। मैं वर्ष 2002 से दिल्ली में हूं। जब दिल्ली में मेट्रो स्टेशन्स बनने शुरू हुए, उस वक्त कुछ NGOs ने विरोध किया और कहा कि एक स्टेशन बनाने के लिए 25-30 पेड़ काटने पड़ रहे हैं। उस समम यह तय हुआ था कि एक पेड़ काटेंगे, तो चार पेड़ लगाए जाएंगे और आज जब 17 साल के बाद हम स्थिति को review करते हैं, तो हमें क्या दिखता है- मेट्रो के अब तक 271 स्टेशंस बने हैं तथा इन्हें बनाने में जितने पेड़ कटे, उनसे चार गुना पेड़ लगे, जिन्दा रहे, बढ़े और उसके साथ-साथ अनेक पेड़ transplant हुए, वे भी बचे। आज हर रोज 27 लाख लोग, पर्यावरण पूरक transport mobility कर रहे हैं। पर्यावरण प्रोटेक्शन और विकास साथ-साथ कैसे होता है, यह उसका उदाहरण है, हमें अब इसी दिशा में आगे जाना है।

महोदय, जब मोदी जी ने Solar Power का target बताया कि हम renewable power का 175 गीगाबाइट, यानी 1 लाख 75 हजार मेगावॉट बिजली बनाएंगे, तो दुनिया को अचम्भा हुआ। जब हमने कहा कि हम 1 लाख मैगावॉट सोलर पॉवर जेनरेट करेंगे, तब दुनिया में लोगों को इस बारे में विश्वास नहीं हुआ, लेकिन पांच साल में भारत के सभी लोगों और देश के सभी राज्यों ने मिलकर जो काम किया, उसका नतीजा है कि आज हमने 28 हजार मेगावॉट सोलर पॉवर और 78 हजार मेगावॉट की renewable energy के काम को आगे बढ़ाना शुरू किया है। यह हम कर रहे हैं। इसलिए यह भी महत्वपूर्ण है, इस बात को हमें समझना चाहिए।

महोदय, अब जैसे आपने कहा कि दिल्ली के प्रदूषण का Greenhouse Gas से बहुत ज्यादा ताल्लुक नहीं है, लेकिन यह महत्वापूर्ण विषय है और इसका असर थोड़ा दिल्ली में है और चूंकि इसकी चर्चा होती है, इसलिए मैं बताना चाहता हूं कि polution पांच चीजों से होता है। पहली चीज़ vehicle polution है। सभापति जी, आज व्हीकल प्रदूषण में सबसे मुख्य मुद्दा यह आता है कि वाहनों से जो प्रदूषण निकलता है, वह खतरनाक होता है। हमें 2024 में जो BS-VI (भारत स्टैंडर्ड VI) का fuel मिलने वाला था, वह आज दिल्ली में मिलने लगा है और 2020 से, यानी अगले साल से देश भर में मिलेगा। इतना ही नहीं, अगले साल से BS-VI fuel compliance vehicle भी मिलने लगेंगे। अगले साल, जब आप किसी वाहन की खरीददारी करेंगे, तो वह BS-VI compliant होगा। इससे वाहनों का 75 से 80 फीसदी तक प्रदूषण कम होता है।

सर, मैं peripheral expressway के बारे में बताऊंगा कि दिल्ली के रिंग रोड से, दिल्ली में एक तरह से ऐसे बहुत वाहन आते थे, जिनका दिल्ली में आने का कोई काम नहीं था। इस समस्या से निपटने के लिए नितिन गडकरी जी ने एक फास्ट एक्सप्रेस पेरिफरी बनाई है और इसका लास्ट काम भी इसी साल पूरा होगा। लगभग 60 हजार ट्रक्स, जो रोज़ दिल्ली से होकर गुजरते थे, आज उनका दिल्ली में आना बंद हो गया है। हमें यह भी समझना चाहिए कि इसका यह सुखद परिणाम मिल रहा है।

[श्री प्रकाश जावडेकर]

महोदय, जैसे हमारा बदरपुर का पावर स्टेशन था - उस समय पीयूष जी ऊर्जा मंत्री थे, हमने एक चर्चा की और बदरपुर का पावर प्लांट बंद किया गया। उसके प्रदूषण से निपटने से पहले हम यह समझते थे कि पावर प्लांट शहर में चाहिए, बीचो-बीच चाहिए, लेकिन बाद में यह परिकल्पना बदली और हमनें यह बदरपुर पावर प्लांट बंद कर दिया। यह कदम भी प्रदूषण को कम करने में सहायक रहा है।

महोदय, मैं यह कहना चाहता है कि रोज़ जनसंख्या भी बढ़ती है और वाहन भी बढ़ते हैं, इसलिए एक दिन में इस समस्या का समाधान नहीं हो सकता। एक switch off किया तो लाइट बंद हो गई, लेकिन मैं कहना चाहता हूं कि ऐसी समस्याओं के हल का एक स्विच नहीं होता है। It is a continuous action.

श्री सभापति: मंत्री जी, population भी एक continuous action है।

श्री प्रकाश जावडेकर: हाँ, population भी है। ...**(व्यवधान)**... This is Venkaiahji.

MR. CHAIRMAN: Hon. Chairman! ...*(Interruptions)*... यह दुर्भाग्यपूर्ण है कि हम लोग उसके ऊपर ध्यान नहीं दे रहे हैं। मंत्री जी, आपको अपना जवाब पाँच मिनट में समाप्त करना है।

श्री प्रकाश जावडेकर: जी, मैं करता हूं।

महोदय, जैसे एलईडी बल्ब के लिए प्रयास किया गया। आज लोगों के घरों में 35 करोड़ बल्ब गए हैं। इससे लगभग 25,000 करोड़ रुपये की बिजली की बचत हुई और 25000 करोड़ रुपए लोगो के लिए बिल कम हुए और हमारे लिए प्रदूषण कम हुआ। अगर 8 करोड़ गैस चूल्हे घरों में पहुचें हैं, तो मेरे उतने पेड़ कटने से भी बचे हैं न? वह मुद्दा भी तो महत्वपूर्ण है। अगर टॉयलेट बनते हैं, ता`वॉटर के साथ-साथ और जो सारा प्रदूषण होता रहता है, वह भी कम होता है।

सभापति जी, एक सदस्य ने वेस्ट का उल्लेख किया, यह भी बहुत महत्वपूर्ण बात है। हमें तैयारी के लिए तीन साल दिए गए थे, तीन साल हो गए हैं, इसलिए मैं बताना चाहता हूं कि हमने छह Waste Management Rules बनाए हैं। Solid Waste Management Rules, e-Waste Management Rules, Bio-Medical Waste Management Rules, Plastic Waste Management Rules, Hazard-ous Waste Management Rules and Construction and Demolition Waste Management Rules, मैं आज यह कहना चाहता हूं कि यह जो producers' responsibility है, इसकी तैयारी के लिए उद्योगों और सभी को, तीन साल दिए थे, वे तीन साल हो गए हैं, अब इससे ज्यादा इंतजार नही होगा। इसके साथ ही मैं यह भी घोषित करना चाहता हूं कि Waste Management Rules पर अब कड़ाई से अमल होगा और हम इसको करेंगे।

महोदय, जैसे पेड़ लगाने की बात है, तो हमारे सामने हाईवे, रेलवे और गंगा तीनों का नाम आया। मैं आपसे कहना चाहता हूं, रेलवे मंत्री जी तो साथ में बैठे ही हैं, उन्होंने रेलवे की सारी जगहों की मैपिंग की है और वहाँ बड़े पैमाने पर वृक्ष लगाने का और उनका पूरा संरक्षण करके ग्रो करने का एक बहुत अच्छा प्लान बनाया है। श्री नितिन गडकरी जी ने घोषित किया है कि सभी बने हुए और बनने वाले हाईवेज़ के आस-पास पाँच सालों में 125 करोड़ पेड़ लगाए जाएंगे, उनका संरक्षण किया जाएगा और उनको बढ़ावा दिया जाएगा क्योंकि यही इस समस्या का निदान है, यही इस समस्या का उपाय है,

इसलिए Himalayan ecosystem भी सुधारने की बात है। हम हर उद्योग की energy efficient efficiency check कर रहे हैं कि हर उद्योग में energy efficiency कैसे आएगी? मैं यह कहना चाहता हूं कि जो विकसित देश हमें कह रहे थे - उन्होंने पहले कहा था कि वे 100 बिलियन डॉलर पर ईयर देंगे, लेकिन आज उन्होंने प्रत्यक्ष रूप से 10 बिलियन डॉलर भी नहीं दिए हैं। हमें, मतलब भारत को नही देने थे, पूरे विकासशील देशों को देने थे, सुधार के लिए, लेकिन उन्होंने पैसे नहीं दिए। दूसरा, उन्होंने यह आश्वासन दिया था कि technology transfer करेंगे, लेकिन वह भी नहीं हुआ है। इसलिए दुनिया में जो आने वाले सम्मेलन होंगे, उनमें भारत इसकी अगुवाई करेगा और इस technology transfer और finance के लिए दबाव बनाएगा। वह सभी विकासशील देशों को साथ लेकर ऐसा करेगा।

सर, इसमें लोगों की सहभागिता भी चाहिए। यह मेरा लास्ट मुद्दा है। जब तक यह जन-आंदोलन नहीं बनता, तब तक सफलता नहीं मिलेगी। जो वंदना जी ने कहा, वह महत्वपूर्ण है कि क्या कॉरपोरेटर्स को मालूम है कि वह सहभागी हो रहा है। आज दुर्भाग्य से उत्तर बहुत ज्यादा हाँ नही है। इसलिए लोग पेड़ लगाएँ, पेड़ बढ़ाएँ और उनका सरक्षण करें। हमें अपनी जिन्दगी के लिए 10 पेड़ लगते हैं, जो हमें जिन्दगी भर की ऑक्सीजन दे सकते हैं। अनेक देशों ने अब यह कानून बनाया है कि ग्रेजुएट होने तक 10 पेड़ लगाने हैं और बढ़ाने हैं। इस तरह से पेड़ का एक काम है। साथ ही साथ, लोग साइकिल चलाएँ, जैसा आपने कहा कि चार किलोमीटर तक साइकिल चलानी चाहिए। फिर वाहनों की maintenance करना, PUC के बारे में आपने जैसा कहा, PUC किया जाए। इन सब उपायों में जनता को भी participate करना है, तभी पर्यावरण की रक्षा होगी, विकास भी होगा, गरीबी भी दूर होगी और देश की समृद्धि आगे बढ़ेगी। यही हम सबका कार्यक्रम है।

STATUTORY RESOLUTION SEEKING DISAPPROVAL OF THE SPECIAL ECONOMIC ZONES (AMENDMENT) ORDINANCE, 2019 (NO. 12 OF 2019)

AND

GOVERNMENT BILL

The Special Economic Zones (Amendment) Bill, 2019

MR. CHAIRMAN: Statutory Resolution and the Special Economic Zones (Amendment) Bill, 2019 to be discussed together.

The Statutory Resolution is to be moved by Shri D. Raja, Shri Binoy Viswam and Shri Elamaram Kareem. Are you moving?

SHRI D. RAJA (Tamil Nadu): Sir, I move:

"That this House disapproves the Special Economic Zones (Amendment) Ordinance, 2019 (No. 12 of 2019) promulgated by the President on the 2nd of March, 2019."

MR. CHAIRMAN: Resolution moved.